

**Nomination of cases by Hon'ble the Chief Justice on 29.04.2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
1	W. P. - 18521/2016	Hon'ble V. K. Shukla, J.	Writ A – II Section on 30.04.2016
2	F. A. F. O. - 1758/2015 With Civil Misc. Application – 382320/2016	Hon'ble Bharat Bhushan, J.	F. A. F. O. Section on 30.04.2016
3	Crl. Appeal – 890/2014 With Crl. Appeal – 84/2014 With Crl. Revision – 325/2014	Hon'ble Vikram Nath, J.	Crl. Appeal Section on 30.04.2016
4	Crl. Appeal – 7811/2006	Hon'ble A. K. Tripathi, J.	Crl. Appeal Section on 30.04.2016
5	Crl. Appeal – 2872/2015 With Crl. Appeal – 3378/2015	Hon'ble A. K. Tripathi, J.	Crl. Appeal Section on 30.04.2016
6	Crl. Appeal – 5481/2015 With Crl. Appeal – 1207/2014 With Crl. Appeal – 438/2014	Hon'ble S. K. Gupta, J.	Crl. Appeal Section on 30.04.2016
<b>In DB as a member</b>			
7	Crl. Appeal – 397/2009 With Crl. Appeal – 103/2009	Hon'ble K. N. Bajpayee, J.	Crl. Appeal Section on 30.04.2016
<b>Bench Comprising</b>			
8	Crl. Appeal – 638/2013 With Crl. Appeal – 452/2013	Hon'ble Arun Tandon, J. And Hon'ble Pankaj Naqvi, J.	Crl. Appeal Section on 30.04.2016
<b>Hon....., J.</b>			
9	Crl. M. A. - 30208/2010 With Nomination Application – 141211/2016	Hon'ble N. A. Moonis, J.	482 Section on 30.04.2016
10	Crl. M. A – 9445/2016	Hon'ble K. N. Bajpayee, J.	482 Section on 30.04.2016
11	W. P. - 4338/2000	Hon'ble B. Amit Sthalekar, J.	Writ A – II Section on 30.04.2016
12	W. P. - 4336/2000	Hon'ble M. C. Tripathi, J.	Writ A – II Section on 30.04.2016
13	Bail – 1331/2016	Hon'ble R. D. Khare, J.	Bail Section on 30.04.2016
14	Bail – 10028/2015	Hon'ble R. D. Khare, J.	Bail Section on 30.04.2016
15	Bail – 21684/2015 With Bail – 31114/2015	Hon'ble R. D. Khare, J.	Bail Section on 30.04.2016

16	Bail – 7479/2016 With Bail – 44867/2015	Hon'ble Mukhtar Ahmad, J.	Bail Section on 30.04.2016
17	Bail – 1666/2016	Hon'ble R. D. Khare, J.	Bail Section on 30.04.2016
18	Bail – 7142/2016	Hon'ble R. D. Khare, J.	Bail Section on 30.04.2016
19	Bail – 4213/2016 With Bail – 35977/2015	Hon'ble R. D. Khare, J.	Bail Section on 30.04.2016
20	Bail – 5034/2016	Hon'ble Pankaj Naqvi, J.	Bail Section on 30.04.2016
21	Bail – 3670/2016 With Bail – 43617/2015	Hon'ble Anjani Kumar Mishra, J.	Bail Section on 30.04.2016
22	CrI. M. A. - 12754/2016	Hon'ble Pankaj Naqvi, J.	Listing Section on 29.04.2016
<b>Appropriate Court dealing with such matters</b>			
23	F. A. F. O. - 2878/2007	Appropriate Court dealing with such matters	F. A. F. O. Section on 30.04.2016
24	Bail – 33076/2015 With Bail – 7703/2013	Appropriate Court dealing with such matters	Bail Section on 30.04.2016
25	Bail – 45890/2015 With Bail – 20373/2015	Appropriate Court dealing with such matters	Bail Section on 30.04.2016
26	Bail – 4947/2015 With Bail – 2549/2013	Appropriate Court dealing with such matters	Bail Section on 30.04.2016
27	Bail – 7846/2016 With Bail – 25114/2014 With Bail – 35701/2013	Appropriate Court dealing with such matters	Bail Section on 30.04.2016
<b>Special Order</b>			
28	F. A. - 235/2015 With F. A. - 216/2007 With F. A. - 217/2007 With F. A. -218/2007	“ Place both connected cases before the D. B. dealing with F. A.”	First Appeal section on 30.04.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
/30.04.2016 /